

**GOVERNMENT OF INDIA  
ENVIRONMENT AND FORESTS  
LOK SABHA**

UNSTARRED QUESTION NO:36  
ANSWERED ON:01.08.2011  
SETTING UP OF NATIONAL GREEN TRIBUNAL  
Viswanathan Shri P.

**Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:**

- (a) whether the Government has any proposal to set up National Green Tribunal in the country;
- (b) if so, whether the Government has also any proposal to set up Benches of the said Tribunal in various parts of the country particularly in Tamil Nadu;
- (c) if so, the details thereof, State-wise; and
- (d) the time by which the said Tribunal is likely to be set up?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

(a) to (d) The National Green Tribunal has been established under the National Green Tribunal Act, 2010 vide Government of India Notification dated 18.10.2010. Delhi, Bhopal (Madhya Pradesh), Pune (Maharashtra), Kolkata (West Bengal) and Chennai (Tamil Nadu) are the five ordinary places of sitting of the Tribunal. The Tribunal has commenced hearing from July 4, 2011.